9 1

Statement

Decisions to create posts as on 31-10-1986.

| SL No | . High Court | | | | | | | | Pmt. Judges | Addl. Jud g es | Tota |
|----------|------------------|---|---|---|-----|---|-----|-----|----------------|--------------------------|------|
| ì | Allahabad | | | | | | | | | 2 | 2 |
| 2 | Andhra Pradesh | | | | | | . • | • | 6 | 4 | 10 |
| 3 | Bombay | | | | | | | | 2 | 15 | 17 |
| 4 | Calcutta | | | | | | | | 4 | 5 | 9 |
| 5 | Delhi | | | | | | | | - | 2 | 2 |
| 6 | Gauhati | | • | | | | | | | 1 | 1 |
| 7 | Gujarat | | | | ٠ | | | | 5 | 4 | 9 |
| 8 | Himachal Pradesh | | | | | | ۸. | | | 1 | 1 |
| 9 | Jammu & Kashmir | | | | . • | | • | 7.4 | 1 | 3 | 4 |
| 0 | Karnataka | | | | | | | | 4 | . 2 | 6 |
| 1 | Madhya Pradesh | | r | | | | | | _ | 2 | 2 |
| 2 | Patna | | | | | | | | 4 | <u> </u> | 4 |
| 3 | Punjab & Haryana | | | | • | • | . • | • | - | 3 | 3 |
| 4 | Rajasthan | ٠ | • | ٠ | • ' | | • | • | - | 6 | 6 |
| | | | | | | | | | 26 | 50 | 76 |

Renovation of manufacturing facilities in BHEL

- 617. SHRI PARVATHANENI UP-ENDRA: Will the Minister of INDUSTRY be pleased to state:
- (a) the measures being taken for modernisation and renovation of manufacturing facilities in Bharat Heavy Electricals Limited; and
- (b) whether any plans have been formulated by Government for further expansion of the BHEL and if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K.

TEWAR, Y): (a) The following measures are being taken for modernisation and renovation of manufacturing facilities in BHEL:

- (i) Reconditioning of existing machine tools.
- (ii) Installation of features like numerical control/computerised numerical control and digital readout in existing machines.
- (iii) Installation of high-tech measuring instruments for quality improvement.
- (b) No new units are planned for the VII Plan. Manufacturing facilities for gas turbines, nuclear steam-generator, etc., are being set up in the, existing units.